

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 27TH DAY OF JULY, 2000  
Civil Contempt Pet.No.89/98 in  
Original Application No.944 of 1998

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

1. Arun Kumar Singh, aged about 18 years  
S/o Shri Shiv Bhooshan  
R/o Nonari, Kanpur Dehat-209310
2. Smt. Arun Kumari, aged about 30 years  
Wife of Sri Rakesh Singh,  
R/o Nonari, Kanpur Dehat.
3. Smt. Smita Bhadaauria, aged about  
20 years, Wife of Sri A.K.Singh,  
R/o Nonari, Kanpur Dehat.

..... Applicants

(By Adv: Shri Arvind Kumar)

Versus

1. Shri P.K.Gopinath,  
Post Master General  
Kanpur Region,  
Kanpur- 208001
2. Shri R.B.L.Dixit,  
Superintendent Post Offices  
Kanpur(M) Division,  
Kanpur-208001

..... Respondents

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

Heard counsel for the applicant. The application has  
been filed complaining non-compliance of the order of this  
Tribunal dated 07.9.1998 passed in OA No.944/98. From the

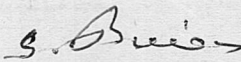
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averments made in the contempt application it appears that respondents have cancelled the entire selection . In the circumstances, there is no question of consideration of application of the applicant. No contempt is made out.

The Contempt application is dismissed.

  
MEMBER (A)

  
VICE CHAIRMAN

Dated: 27.7.2000

Uv/